

Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB).No. 344/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company	Duncan Industries Ltd And Kanwar Prem Charak		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. INDRAJEET DASGUPTA
ADVOCATE

Petitioner

Indrajit Dasgupta
7/8/2017

1. MR. RISHAV BANERJEE, ADV.

2. MS. POOJA CHAKRABARTI, ADV.

3. MR. SOMDUTTA BHATTACHARYA, ADV.-ON-RECORD

For the
Respondent

Somendra
Bhattacharya
Adv.
7/8/2017

07.08.2017- C.P. (IB) No. 344 / KB / 2017 – Duncan Industries Ltd And
Kanwar Prem Charak.

ORDER

Ld. Lawyers on behalf of the Operational Creditor as well as Corporate Debtors are present (Owners Tea Garden).

Heard, the both sides at length. Petitioner has prayed for some time to come with citation of the High Court.

Fixed on 09.08.2017.

(MANORAMA KUMARI)
MEMBER (J)